

CC. No. 355/19  
FIR No. 05/18  
PS :Vigilance  
State Vs SI Amit Kumar etc.

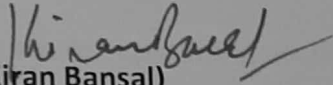
19.06.2020

Present:       None.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. (i) R-235/RG/DHC/2020 dated 16.05.2020, (ii) 16/DHC/2020 dated 13.06.2020 (iii) 17/DHC/2020 dated 14.06.2020 as well as Office Orders no. (i) E-3943-4029/DJ/RADC/2020 dated 13.06.2020 and (ii) E-4121-4205/DJ/RADC/2020 dated 15.06.2020.

Since the matter was proceeding at the stage of Prosecution Evidence, therefore, the same stands adjourned with the other *en bloc* cases to be taken up for physical court hearing as and when the Courts resume their normal functioning, for **18.07.2020**.

A copy of this order be sent to the Computer Branch for uploading on the official website.

  
(Kiran Bansal)  
Special Judge, PC Act (ACB-01)  
RADC, New Delhi.  
19.06.2020

CC. No. 34/2019  
FIR No. 322/12  
PS : Mahendra Park  
State Vs Ranjan Singh etc.

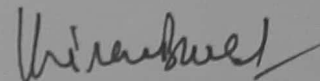
19.06.2020

Present: None.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. (i) R-235/RG/DHC/2020 dated 16.05.2020, (ii) 16/DHC/2020 dated 13.06.2020 (iii) 17/DHC/2020 dated 14.06.2020 as well as Office Orders no. (i) E-3943-4029/DJ/RADC/2020 dated 13.06.2020 and (ii) E-4121-4205/DJ/RADC/2020 dated 15.06.2020.

Since the matter was proceeding at the stage of Appearance /Further Proceedings, therefore, the same stands adjourned with the other *en bloc* cases to be taken up for physical court hearing as and when the Courts resume their normal functioning, for **18.07.2020**.

A copy of this order be sent to the Computer Branch for uploading on the official website.



(Kiran Bansal)  
Special Judge, PC Act (ACB-01)  
RADC, New Delhi.  
19.06.2020

CC. No. 19/2019  
FIR No. 301/14  
PS :R.K. Puram  
State Vs Om Prakash

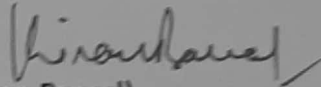
19.06.2020

Present: None.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. (i) R-235/RG/DHC/2020 dated 16.05.2020, (ii) 16/DHC/2020 dated 13.06.2020 (iii) 17/DHC/2020 dated 14.06.2020 as well as Office Orders no. (i) E-3943-4029/DJ/RADC/2020 dated 13.06.2020 and (ii) E-4121-4205/DJ/RADC/2020 dated 15.06.2020.

Since the matter was proceeding at the stage of further proceedings as the operation of order dated 18.03.2019 has been stayed by the Hon'ble High Court, therefore, the same stands adjourned with the other *en bloc* cases to be taken up for physical court hearing as and when the Courts resume their normal functioning, for 18.07.2020.

A copy of this order be sent to the Computer Branch for uploading on the official website.

  
(Kiran Bansal)  
Special Judge, PC Act (ACB-01)  
RADC, New Delhi.  
19.06.2020